BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

SIXTH REPORT

(Presented on 26-6-1980)

The Business Advisory Committee held a sitting on Thursday, 26 June, 1980.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

 Discussion and voting on the Demands for Grespect of the Ministry/Department of— 	rants in
(i) Agriculture and Rural Reconstruction	10 hours
(ii) Commerce	6 hours
(iii) Steel and Mines	4 hours
× (iv) Communications	3 hours
(v) Defence	6 hours
(vi) Energy and Department of Coal	5 hours
(vii) External Affairs	8 hours
(viii) Home Affairs	10 hours
(ix) Industry	6 hours
(x) Information and Broadcasting	4 hours
(xi) Labour	4 hours
(xii) Petroleum, Chemicals and Fertilizers	5 hours
(xiii) Shipping and Transport	2 hours
(xiv) Tourism and Civil Aviation	2 hours
	75 hours
(2) Finance (No. 2) Bill, 1980	15 hours
(3) Discussion on the Resolution seeking disapproval of the Essential Services Maintenance (Assam) Ordinance, 1980.]
(4) The Essential Services Maintenance (Assam) Bill, 1980.	3 hours
(5) Statutory Resolution seeking approval of Govt. of Assam notification declaring the services in connec- tion with the production, supply and distribution of water and electricity to be essential services.	J

- (6) Assam State Lagislature (Delegation of Powers) Bill, 1 hour 1980.
- 3. The Committee also recommend that Discussion and Voting on the Demands for Grants in respect of the Budget (General) for 1980-81 may conclude on Wednesday, 23 July, 1980 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P. M. on Wednesday, 23 July, 1980.
- 4. The Committee further recommend that in order to provide time for timely completion of financial business, with effect from Friday, 27 June, 1980 till the passing of the Finance (No. 2) Bill, 1980, the House may sit during the lunch hour also.
- 5. The Committee further recommend that sittings of the House fixed for Saturday, 28 June and Saturday, 12 July, 1980 may be cancelled.
- 6. The Committee further recommend that till the passing of the Finance (No. 2) Bill, 1980—
 - (i) No discussion on No-Day-Yet-Named Motions or under Rule 193 be provided; and

Service and the property and the services of the

(ii) Not more than one half-an-hour discussion may be put down in a week to be fixed after 6 P. M. on Wednesdays.

New Delhi;

BAL RAM JAKHAR,

June 26, 1980

Chairman.

Asadha 5, 1902 (Saka)

Business Advisory Committee.